

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC. VII-37/2013/11935/A**

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Sanjeev Kumar Sharma,  
Special Judge, C.B.I & N.I.A  
Guwahati, Assam.

Dated Guwahati the 11<sup>th</sup> December, 2023.

Sub: **Casual leave.**

Ref:- No. SPL/CBI/01-2023/566 dtd. 06.12.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave for three days on 11.12.2023, 12.12.2023 and 13.12.2023**. The Special Judge, CBI, Addl. CBI Court No. 1, in his absence, the Special Judge, CBI, Addl. CBI Court No. 2, and in his absence, the Special Judge, CBI, Addl. CBI Court No. 3, and in his absence the next senior most Judicial Officer available at the station will remain in charge of your Court and Office in your absence.

Yours faithfully,

sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-37/2013/11936-11939/ A dated** , 11-12-23

Copy to:

1. The Special Judge, CBI, Addl. CBI Court No. 1, Guwahati, Assam.
2. The Special Judge, CBI, Addl. CBI Court No. 2, Guwahati, Assam.
3. The Special Judge, CBI, Addl. CBI Court No. 3, Guwahati, Assam.
- ✓ 4. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**